

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

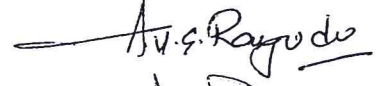

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

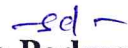
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

111	A.V.S. Rayudu	Counsel for petitioner	
②	Amin D. Nair	Counsel for Resp.	

ORDER

Counsels representing both the parties are present. Counsel for petitioner filed written arguments. Heard both the counsels. Order is reserved.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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